THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 19th of March, 2024

NO. HC.VII-100(Pt.-VIII)/2010/2561/A #### The Hon'ble Gauhati High Court has been pleased to *nominate* the following Judicial Officer to attend the "National Seminar for Presiding Officers of PMLA Courts (P-1397)" to be organised by the National Judicial Academy, Bhopal on 30-03-2024 to 31-03-2024, in place of Shri Aminur Rahman, Special Judge, CBI, Assam, Addl. Court No. 3, Chandmari who has been exempted from attending the aforesaid conference.

SI. No.	Name & Designation of the Officer	Mobile No.	Email ID
	Shri Utpal Rajkhowa,		
1.	Registrar (Vigilance), Gauhati	7637026604	urajkhowa9@gmail.com
	High Court, Guwahati		

The aforesaid Officer is directed to attend the respective training programme accordingly.

The nominated officer is also requested to go through the joining instructions available in the NJA website.

By order, Sd/- S. Dhar

REGISTRAR (JUDICIAL)

Memo No. HC.VII-100(Pt.-VIII)/2010/2562-2573/A, Dated 19-04-2024 Copy for information & necessary action to:

- The Hon'ble Director, National Judicial Academy, Suraj Nagar PO, Bhopal
 462044, Madhya Pradesh.
- 2. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
- 3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

[The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) he will be entitled T.A. & D.A. as admissible under the Rules].

- 4. The Registrar (Admin /Vigilance/Esstt.), Gauhati High Court, Guwahati.
- 5. The Registrar-cum-Principal Secretary to the Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 6. Shri Aminur Rahman, Special Judge, CBI, Assam, Addl. Court No. 3, Chandmari.
- 7. Shri Utpal Raikhowa, Registrar (Vigilance), Gauhati High Court, Guwahati.

The nominated participants are requested to intimate their travel plans in writing to the NJA, Bhopal well in advance (at least 3 days) by email at liaisonoffice@nja.gov.in to enable the Academy to provide transport facility from the airport/railway station.

The nominated participants who are attending the training programme for the first time is also requested to deposit one-time Registration Fee of Rs. 1000/- (One thousand) plus GST of Rs. 180/- i.e., a total of Rs. 1180/-.

The nominated participants are requested to pay Lodging & Boarding charges @ Rs. 2500/- (Rupees Two Thousand Five Hundred) plus GST (Rs. 300/- at present) i.e., a total of Rs. 2,800/- per day or part of the day, per person.

No spouse, children, relatives and personal staff are permitted to accompany the nominated participants.

The nominated participants are also requested to carry his officially allotted Laptop/tablets, etc. with him while attending the programme.

8. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the Notification immediately to the official website of the Gauhati High Court, Guwahati).

- 9. The Administrative Officer, Judicial Academy, Assam with a request to place the notification before the Hon'ble Director, Judicial Academy.
- 10. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.

11. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

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